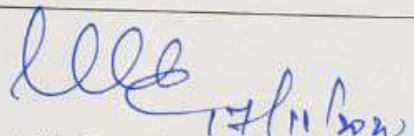


THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU

ON 18.11.2020


<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>EVIDNCE</u></b></p> <p>1) R.A.34/2020</p> <p><b><u>AWAIT LCR</u></b></p> <p>2) A.S.81/2019 and Connected matters</p> <p><b><u>CALL LCR</u></b></p> <p>3) A.S.101/2019 and Connected matters</p> <p>4) A.S.113/2019 and Connected matters</p> <p><b><u>ARGUMENTS</u></b></p> <p>5) A.S.128/2019</p> <p>6) A.S.132/2019</p> <p>7) A.S.133/2019</p> <p>8) A.P.100/2020</p> <p>9) A.P.101/2020</p> <p><b><u>FURTHER ARGUMENTS</u></b></p> <p>10)A.P.6/2020</p>	<p><b><u>EVIDNCE</u></b></p> <p>1) S.C.106/2018</p> <p>2) S.C.173/2019</p> <p>3) S.C.338/2019</p> <p><b><u>ARGUMENTS</u></b></p> <p>4) S.C.205/2015</p> <p>5) S.C.128/2017</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>ARGUMENTS</u></b></p> <p>1) M.A.55/2020</p> <p>2) M.A.115/2020</p> <p>3) R.A.241/2020</p> <p>4) R.A.248/2020</p>	<p><b><u>313 STATEMENT</u></b></p> <p>1) S.C.1/2019</p> <p><b><u>HEARING</u></b></p> <p>2) CrI.Misc.1381/2020</p> <p>3) CRL.A.27/2020</p> <p><b><u>OBJECTION</u></b></p> <p>4) CrI.Misc.1485/2020</p> <p>5) CrI.Misc.1486/2020</p> <p>6) CrI.Misc.1496/2020</p> <p>7) CrI.Misc.1497/2020</p> <p>8) CrI.Misc.1498/2020</p> <p>9) CrI.Misc.1499/2020</p> <p>10) CrI.Misc.1508/2020</p> <p>11) CrI.Misc.1509/2020</p>

  
Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- 1. Other cases listed on 18.11.2020 are posted to 15.12.2020.  
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and 18.09.2020, issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 18.11.2020**

<u>MORNING SESSION</u>	
<b>EVIDENCE</b> 1. Ref.11/2017 2. Ref.12/2017 3. Ref.2/2018 4. IDC.15/2019 5. IDC.16/2019 6. IDC.17/2019 7. IDC.18/2019 8. IDC.19/2019 9. IDC.20/2019 10. IDC.21/2019 11. IDC.22/2019 12. IDC.23/2019 13. IDC.24/2019 14. IDC.25/2019 15. IDC.26/2019 16. IDC.27/2019 17. IDC.28/2019 18. IDC.29/2019 19. IDC.30/2019 20. IDC.34/2019	<b>ARGUMENTS</b> 21. RA.19/2005 22. R.A.44/2020 23. R.A.436/2012 24. R.A.152/2020 25. R.A.74/2014 26. M.A.18/2015 27. R.A.61/2015 28. Ref.33/2016 29. Misc.1/2018 30. CrI.A.45/2014 31. CrI.A.46/2014 32. CrI.A.47/2014
<u>AFTERNOON SESSION</u>	
1. I.D.6/2016 2. R.A.97/2017 3. I.D.83/2017 4. SC 98/2014 5. CrI.A.121/2019 6. Spl.C.121/2015 7. CrI.R.P.31/2018 8. R.A.7/2014	

  
**I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.**

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.**

**II Additional District & Session Court**  
**Bengaluru Rural District, Bengaluru**

Cause List – 18.11.2020

<b>Sl</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	Crl Misc 1494/2020	Objection
2	Spl. Case 345/2020	Objection
3	Spl. Case 223/2020	Objection
4	Spl. Case 183/2020	Objection
5	Spl. Case 179/2020	Summons
6	Spl. Case 79/2015	Evidence
7	Spl. Case 96/2017	Evidence
8	Spl. Case 31/2018	Evidence
9	Spl. Case 630/2018	Evidence
10	Spl. Case 97/2019	Evidence
11	Spl. Case 196/2017	313 Statement
12	Spl. Case 40/2013	Charge
13	Spl. Case 100/2016	Charge
14	Spl. Case 60/2019	Charge
15	Spl. Case 454/2019	Await report
<b>Afternoon Session</b>		
16	Spl. Case 403/2019	HBC
17	Spl. Case 70/2020	HBC
18	Spl. Case 164/2020	HBC
19	Spl. Case 216/2020	HBC
20	Spl. Case 225/2020	HBC
21	Spl. Case 334/2020	HBC
22	Spl. Case 129/2020	FDT
23	Spl. Case 22/2013	Evidence
24	Spl. Case 68/2013	Evidence
25	Spl. Case 178/2015	Evidence
26	Spl. Case 243/2016	Evidence
27	Spl. Case 20/2017	Evidence
28	Spl. Case 427/2017	Evidence
29	Crl Misc 1484/2020	Order
30	Spl. Case 51/2017	Order


Note: Other cases are adjourned as per direction of Hon'ble HCK



Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 18-11-2020 (Morning Session)

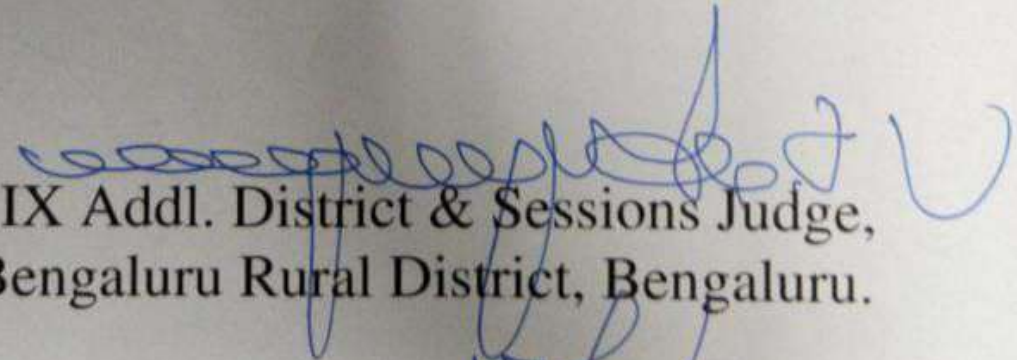
Sl. No	Nature of case	Case No
1	SC	344/2019
2	SC	310/2019
3	SC	72/2020
4	Spl.C	134/2013
5	SC	33/2020
6	SC	58/2018
7	SC	220/2018
8	SC	266/2018
9	SC	125/2019
10	SC	291/2019
11	SC	249/2014
12	SC	60/2019
13	SC	237/2018
14	CrI.R.P.	32/2015
15	CrI.R.P.	33/2015

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 18-11-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	CrI.A	117/2018
2	CrI.A	156/2018
3	CrI.A	112/2019
4	G & WC	8/2020
5	P & SC	22/2020
6	RA	81/2015
7	G & WC	12/2020
8	RA	149/2020
9	RA	182/2019
10	RA	21/2018
11	RA	82/2020
12	RA	1/2018
13	RA	167/2017
14	RA	166/2017
15	Misc	30/2019

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

18/11/2020